

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-38.

Dated: 14 FEB 1994

APPLICATION NO(s) 874 of 1993

APPLICANTS: K.Ravi

RESPONDENTS: Secretary, Ministry of  
Railways, New Delhi and  
3 Others.

TO.

1. Shri M.S.Ananda Ramu,  
Advocate,  
Chandrasekhar Complex,  
No.27, 1st Main Road,  
1 Floor, Gandhinagar,  
Bangalore - 560 009.
2. Shri A.N.Venugopala Gouda,  
Advocate,  
No.8/2, Upstairs,  
R.V.Road, Opp. Bangalore Hospital,  
Bangalore-4.
3. The Secretary,  
Ministry of Railways,  
Rail Bhavan,  
New Delhi - 110 001.
4. The General Manager,  
The Wheel and Axle Plant,  
Ministry of Railways,  
Yelahanka,  
Bangalore - 64.
5. The Senior Mechanical  
Engineer,  
Wheel and Axle Plant,  
Yelahanka,  
Bangalore -64.
6. The Deputy Chief Mechanical  
Engineer,  
Wheel and Axle Plant,  
Yelahanka,  
Bangalore-64.

SUBJECT:- Forwarding of copies of the Orders passed by  
the Central Administrative Tribunal, Bangalore.

-XXX-

Please find enclosed herewith a copy of the  
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal  
in the above mentioned application(s) on 10.02.1994.

O/C  
on 14/2/94

for DEPUTY REGISTRAR (412)  
JUDICIAL BRANCHES.

gm\*  
S.No.6. Received the copy  
T-14/2/94  
for L&T/400

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

ORIGINAL APPLICATION NUMBER 874 OF 1993

THURSDAY THIS THE 10TH DAY OF FEBRUARY, 1994.

Mr. Justice P.K. Shyamsundar, ... Vice-Chairman.

Mr. T.V. Ramanan, ... Member (A)

K. Ravi,  
S/o R. Krishnamurthy,  
Aged about 24 years,  
working as Substitute Bungalow Lascar  
(now dismissed from service) and  
residing at C/o No.1, Karpagan Illam,  
Ilango Street, Ponmalai Patti, Trichy-4. ... Applicant.

(By Advocate Sri M.S. Ananda Ramu)

v.

1. The Union of India  
represented by its Secretary,  
Ministry of Railways,  
New Delhi.
2. The Wheel and Axle Plant,  
Ministry of Railways,  
Yelahanka, Bangalore-64,  
represented by its General Manager.
3. The Senior Mechanical Engineer,  
Wheel and Axle Plant, Yelahanka,  
Bangalore-64.
4. The Deputy Chief Mechanical Engineer,  
Wheel and Axle Plant, Yelahanka,  
Bangalore-64. ... Respondents.

(By Standing Counsel Sri A.N. Venugopala Gowda)

O R D E R

Mr. Justice P.K. Shyamsundar, Vice-Chairman:-

After having heard both sides in this case wherein much could be said on either side, we think it appropriate to strike down the order of the Appellate Authority which is produced at Annexure-X dated 8-10-1993 and remit the matter back to the Appellate Authority who is also in person before us, to consider and dispose off the applicant's appeal in a more humane and compassionate way as also in an objective manner. It seems



to us, although so much may not be within our jurisdiction, even then we are to notice that the applicant did not deserve the condign punishment of removal from service inflicted on him in the facts and circumstances of the case. We have however received from the Appellate Authority and the learned counsel for the respondents a firm assurance that our observations as aforesaid will not of course go in vain. While hoping that there will be no charge sheet after leaving this matter, we strike down the order of the Appellate Authority at Annexure-X dated 8-10-1993 and remit the matter back to the Appellate Authority for disposal in accordance with law and in the light of the observations made herein. Appeal to be disposed of within a week from this day.

Sd/-  
MEMBER(A)

Sd/-  
VICE-CHAIRMAN

S. P. Bhatia  
APPELLATE AUTHORITY  
8-10-1993